

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-588(PB)/2017**

**IN THE MATTER OF:**

SRS Finance Limited

.....Petitioner

v.

OMEGA Jeweller Pvt. Ltd.

.....Respondent

SECTION : Under Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order delivered on 17.05.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

For the Applicant / Petitioner :

For the Respondent :

**ORDER**

Mr. Sudhir Kumar Aggarwal has been made a new IRP, who has filed his written communication on 06.04.2018. Additionally, the Bankers Book Evidence Act certificate has also been filed.

Arguments heard. Order reserved.



**(M. M. KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

17.05.2018  
V.Sethi